

**1. QUESTIONS****(1) STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

**(2) POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE**

a. Postponed Unstarred Question No.15 tabled by Shri Chandrakant Kavlekar, Leader of Opposition regarding 'Collection of Infrastructure Tax' (originally slated for answer on 31.07.2017) to be laid on the Table.

b. Postponed Unstarred Question No.26 tabled by Shri Digambar Kamat, MLA regarding 'Development Permission Files of Commercial Projects referred by Chief Town Planner' (originally slated for answer on 31.07.2017) to be laid on the Table.

c. Postponed Unstarred Question No.33 tabled by Shri Digambar Kamat, MLA regarding 'Issue of Zoning Certificates by TCP Offices' (originally slated for answer on 31.07.2017) to be laid on the Table.

**(3) UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

**2. OBITUARY REFERENCES**

**SPEAKER** to make obituary references to the followings:

1. Late Dr.V.R.Rao former Chairman of ISRO, recipient of Padma Bhushan, Padma Vibhushan, Instrumental in promoting India's Space Programme, launch of ASLV rocket in 1992, launch of PSLV in 1995 and also responsible for the successful launch of INSAT which gave thrust to Telecom revolution in India passed away on 24<sup>th</sup> July, 2017.

2. Late Prof.Yash Pal famous Scientist, educationist and leading Science Communicator in India, recipient of Padma Bhushan, Padma Vibhushan passed away on 24<sup>th</sup> July, 2017.

3. Late Shri Vassudev Kamat prominent and Senior most freedom fighter from Ibhampur passed away on 25<sup>th</sup> July, 2017.

4. Late Ustad Sayeeduddin Dagar a "Dhrupad" exponent, and one of the iconic seven brothers of the 20<sup>th</sup> generation of the Dagarvani gharana, passed away on 30<sup>th</sup> July, 2017.

**3. PAPERS TO BE LAID ON THE TABLE**

**SHRI MANOHAR PARRIKAR**, Chief Minister to lay the following:

i) Report of the Comptroller and Auditor General of India of the Government of Goa for the year ended 31<sup>st</sup> March, 2016.

ii) Report of the Comptroller and Auditor General of India on State Finances of the Government of Goa for the year ended 31<sup>st</sup> March, 2016.

iii) Epitome of Audit Reports on Government of Goa for the year ended 31<sup>st</sup> March, 2016.

iv) Appropriation Accounts 2015 – 2016.

v) Finance Accounts 2015 – 2016, Volume – I.

vi) Finance Accounts 2015 – 2016, Volume – II.

vii) Statement Under Sub-Section (2) of Section 3 of Goa State Guarantees Act, 1993 (Goa Act 16 Of 1993).

4. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-11)**

- Demand No. 1 - Legislature Secretariat
- Demand No. 3 - District & Sessions Court, North Goa
- Demand No. 4 - District & Sessions Court, South Goa.
- Demand No. 5 - Prosecution
- Demand No. 6 - Election Office
- Demand No. 10 - Notary Services
- Demand No. 28 - Administrative Tribunal
- Demand No. 63 - Rajya Sainik Board
- Demand No. 73 - State Election Commission

**Charged Expenditure - Raj Bhavan (discussion only)**

**Charged Expenditure - Debt Services (discussion only)**

**Charged Expenditure - Goa Public Service Commission  
(discussion only)**

**(upto 4.00 p.m.)**

5. **INTRODUCTION, CONSIDERATION AND PASSING OF GOA APPROPRIATION (NO.2) BILL,2017 (RELATING TO BUDGET FOR THE YEAR 2017-18)**

**(1) Shri Manohar Parrikar, Chief Minister** to move for leave to introduce the Goa Appropriation (No.2) Bill,2017

**Also** to introduce the Bill.

**(2) Shri Manohar Parrikar, Chief Minister** to move that the Goa Appropriation (No.2) Bill,2017 be taken into consideration;

**Also** to move that the Bill be passed.

6. **PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18(FIRST BATCH)**

7. **INTRODUCTION, CONSIDERATION AND PASSING OF GOA APPROPRIATION (NO.3) BILL,2017(RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2017-18(FIRST BATCH)**

**(1) Shri Manohar Parrikar, Chief Minister** to move for leave to introduce the Goa Appropriation (No.3) Bill,2017

**Also** to introduce the Bill.

**(2) Shri Manohar Parrikar, Chief Minister** to move that the Goa Appropriation (No.3) Bill,2017 be taken into consideration;

**Also** to move that the Bill be passed.

8. **GOVERNMENT BILLS-CONSIDERATION AND PASSING**

1. **Shri Manohar Parrikar, Chief Minister** to move that The Goa Value Added Tax (Tenth Amendment) Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

2. **Shri Manohar Parrikar, Chief Minister** to move that The Goa Appropriation Acts (Repeal) Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

3. **Shri Manohar Parrikar, Chief Minister** to move that The Goa Excise Duty (Amendment) Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

4. **Shri Manohar Parrikar**, Chief Minister to move that The Goa Protection of Interests of Depositors (In Financial Establishments) (Amendment) Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

5. **Shri Manohar Parrikar**, Chief Minister to move that The Goa Preservation of Trees (Amendment) Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

6. **Shri Rohan Khaunte**, Minister for Revenue to move that The Goa Compensation to the Project Affected Persons and Vesting of Land in the Government Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

7. **Shri Rohan Khaunte**, Minister for Revenue to move that The Goa Requisition and Acquisition of Property Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

8. **Shri Rohan Khaunte**, Minister for Information Technology to move that The Goa Information Technology Development (Amendment) Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

9. **Shri Ramkrishna M.Dhavlikar**, Minister for PWD to move that The Goa Highways (Amendment) Bill, 2017 be taken into consideration.

**ALSO** to move that the Bill be passed.

9. **NOMINATION OF TWO MEMBERS OF THE GOA LEGISLATIVE ASSEMBLY ON THE TOWN AND COUNTRY PLANNING BOARD**
10. **ANNOUNCEMENT OF MEMBERS ON VARIOUS COMMITTEE FOR THE YEAR 2017-2018.**
11. **VALEDICTORY REMARKS BY SPEAKER**
12. **NATIONAL ANTHEM (TO BE PLAYED)**

ASSEMBLY HALL  
PORVORIM-GOA  
4<sup>TH</sup> AUGUST, 2017

N. B. SUBHEDAR  
SECRETARY